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Title: Laid a copy of the decision dated 15th December, 2008 (Hindi and English versions) of the Speaker, Lok Sabha on the Petition given by Shri Kinjarapu Yerrannaidu, MP against Dr. M. Jagannath under the Tenth Schedule to the Constitution and the Members of Lok Sabha (Disqualification on ground of Defection) Rules, 1985.

SECRETARY-GENERAL: Sir, I beg to lay on the Table a copy of the decision dated 15th December, 2008 (Hindi and English versions) of the Speaker, Lok Sabha on the Petition given by Shri Kinjarapu Yerrannaidu, MP against Dr. M. Jagannath under the Tenth Schedule to the Constitution and the Members of Lok Sabha (Disqualification on ground of Defection) Rules, 1985.

(Placed in Library. See No. LT 9964/08)

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